

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 247/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES:

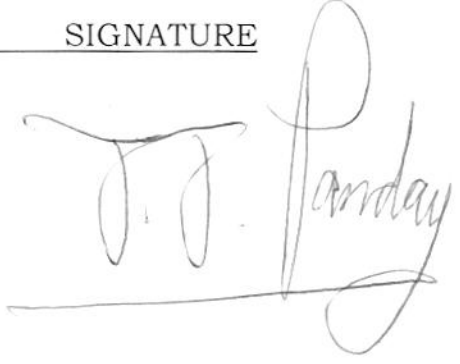
Indian Bank Limited

V/s

Varun Resources Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Shyam Kapadia Sharique Nachan i/b Ms. Armon Pardavalla & Mr. Jahangir Pandey from Crawford Bayley & Co.		
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2)	ANIMESH BISHT		
3)	SPANDAN BISWAL		
4)	SALONI KAPADIA		
	ANUSH MATHKAR		
i/b CYRIL AMARCHAND MANGAL DAS			

For Applicant

ICICI
BANK

ASMAKHA

ORDER

CP No.247/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 3.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)